

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH



O.A. NO. 350/486/2016

Dated : 21.11.2017

Coram : Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Ms. Jaya Das Gupta, Administrative Member

Prakash Hela,
Son of Sri Bhokul Hela,
Aged about 44 years,
Working as MTS,
Residing at Type-I, Quarter No. 17,
National Library, Belvedre, Alipore,
Kolkata – 700 027.

..... Applicant

-Versus-

1. Union of India
Through the Secretary,
Department of Culture,
C. Wing, Shastri Bhawan,
New Delhi – 1.
2. The Director General,
National Library,
Belvedre, Alipore,
Kolkata – 700 027.
3. Shri Amar Nath Prasad,
MTS, National Library,
Belvedre, Alipore,
Kolkata – 700 027.

..... Respondents.

For the applicant : Mr. A. Chakraborty, Counsel
Ms. P. Mondal, Counsel

For the respondents : Mr. P. Pramanik, Counsel

ORDER (Oral)

Bidisha Banerjee, Judicial Member

Heard both sides.

BB

2. The communication dated 15th December, 2016 is taken on record.
3. Since the applicant has been allotted a Type-II quarter as per his
entitlement ^{if} nothing survives for adjudication.
4. Accordingly, we dispose of OA without any further direction.
5. The OA is dismissed as 'infructuous'.

(Jaya Das Gupta)
Member (A)

(Bidisha Banerjee)
Member (J)

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